

that respect. Our present representative there is also a very high-ranking senior man.

As for Bhutan and Sikkam, the same person represents us at Gangtok. Here also, we have always in the last few years sent a very good man there.

Import of Taxi Meters

*6, **Shri Agadi:** Will the Minister of Commerce and Industry be pleased to refer to the reply given to Unstarred Question No. 1064 on the 2nd December, 1961 and state:

(a) whether the complaint received about the prices charged by the importers of Taxi Meters has been examined;

(b) if so, the results thereof;

(c) whether the matter of issuing permits for Taxi Meters along with the Taxi Permits has been considered by Government to stop blackmarketing; and

(d) if not, the reasons therefor?

The Minister of Industry (Shri Manubhai Shah): (a) to (d). A statement is laid on the Table of the House.

STATEMENT

(a) to (d). Yes, the complaints were received. But the allegations against certain importers regarding irregular import of taxi meters and sale of the goods at high prices have been looked into but on examination, they were not generally found to be correct.

The question of issuing licences to individual taxi owners for import of taxi-meters was considered. However, this was not found feasible on administrative reasons. Where a large number of permits were issued for new taxis, C.C.I & E. had, as a special case, issued *ad hoc* licences on the recommendations of the State Government to alleviate the hardship

of the taxi operators. Requests from Taxi Operators Association for such certified imports are being considered favourably.

Administrative set up in Goa

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*7. { **Shri Harish Chandra Mathur:**
Shri P. C. Borooah:
Shri D. C. Sharma:
Shri Supaka:

Will the **Prime Minister** be pleased to state:

(a) what is our administrative set up for the Indian territory liberated from Portugal;

(b) whether any developmental schemes for the area are being formulated; and

(c) what financial provisions have been made and under what authority these are to be operated?

The Deputy Minister of External Affairs (Shrimati Lakshmi Menon):

(a) By virtue of Article 1(3)(c) of the Constitution, Goa, Daman and Diu are comprised within the territory of India with effect from the 20th of December, 1961. This Union Territory is being administered by the President through an Administrator.

(b) Yes, Sir.

(c) An amount of Rupees forty lakhs has been placed at the disposal of the administration as an advance out of the Contingency Fund of India. This amount will be recouped by obtaining a Supplementary Grant in the current session of Parliament. A detailed budget for the territory has been prepared for the two periods—December 20, 1961 to March 31, 1962 and April 1, 1962 to March 31, 1963.

Shri Harish Chandra Mathur: May I know whether the administration has been taken over by the civil authorities from the military personnel and whether the residents of that area are in any way associated with the administration?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): The Military Governor there continues for the time being, but actually the administration is carried on on civil lines. The military forces and the police forces there have been greatly reduced, but some military forces have to be kept there so long as we have over 3,000 Portuguese military detenus there. Now, soon after this Goa operation we told the Portuguese Government that they could make arrangements to take these detenus. We did not wish to keep them, we did not wish to bargain with them, that they should do something to us and then we would allow them to go. They are there. Well, the Portuguese Government has not made any move to take them away.

Shri Hem Barua: It is not interested, it seems.

Shri Jawaharlal Nehru: I do not know whether they are interested or not. That is one reason why we have kept some army there, more or less because of these persons. Otherwise, in fact, the army has been greatly reduced and would be reduced still further. I do not know when, but within a relatively brief time the military administration as such will completely give place to a civil administration.

Shri Harish Chandra Mathur: May I know whether we have decided upon the set-up that we are going to have in Goa, Daman and Diu, whether it is going to be just like the other districts of the various States, or we are going to have a different set-up there?

Shri Jawaharlal Nehru: It has been repeatedly stated that these areas will remain separate from the surrounding districts of the States of India. The present idea is—this will be brought up by a Bill before the House—to have these areas as

Union Territories. This is also more or less a temporary set-up. The internal set-up will be drawn up a little later, and no doubt they will be represented in Parliament. For all this, preliminary electoral rolls and other things have to be made.

Shri P. C. Borooah: May I know whether it is a fact that a leading political party, namely the Goan Democratic Party, has passed a resolution in January last that they want autonomy for Goa? If so, what is the Government's reaction to that?

Shri Jawaharlal Nehru: They will, they are bound to have a measure of autonomy. The question is: what measure?

Shri Nath Pai: Till they get their elected representatives in this House, may I know what steps are being taken to associate representatives of popular opinion in Goa with the administration there?

Mr. Speaker: Hon. Members may pursue this matter when the Bill comes up.

Shri S. M. Banerjee: May I know whether any assessment has been made of the number of people who were killed during the struggle by the Salazar Government: if so, whether any arrangement has been made to pay pension etc., to their family members?

Shri Jawaharlal Nehru: I believe there is a Question in this House, or, maybe, in the other House, I forget I am sorry, it is in the other House I speak from memory. *About 35 Portuguese were killed altogether and about 25 of our soldiery, and some were wounded. Our administration there has given some help to the relatives of those who have been killed.

Shri S. M. Banerjee: My question was different. Before the Goa ope-

*The figures were subsequently corrected to read as: Portuguese, Killed 45, wounded 55; Indians Killed 22, wounded 53. [See also Answer to U.S.Q. No. 5].

ration, right from 1955, many nationalists have been killed by the Portuguese authorities. I am talking about the nationalists who fought against the Salazar regime inside Goa.

Shri Jawaharlal Nehru: Those persons have been helped to some extent even in the past; they may be, in future, to some extent. I do not know exactly what the position is now.

Shri Nath Pai: Are there any persons held in Goa for political reasons at present? Are Government aware? There have been complaints in the Bombay press that some persons continue to be detained and incarcerated for alleged political offences. Has the Prime Minister any information on that point?

Mr. Speaker: Against our State?

Shri Nath Pai: That is not clear but the press says there are some.

Shri Jawaharlal Nehru: I do not know. I have an idea that actually all of them were released. I cannot say off-hand whether one or two persons, for some special reasons, have not been released.

Sericulture Industry in Punjab

*8. **Shri Hem Raj:** Will the Minister of Commerce and Industry be pleased to state the amount advanced by the Central Government for the development of sericulture in the Punjab Hills during 1961-62 and the amount proposed to be given in 1962-63?

The Minister of Industry (Shri Manubhai Shah): A statement is laid on the Table of the House.

STATEMENT

The Central Government have approved of a total outlay of Rs. 4 lakhs and Rs. 5.77 lakhs for the development of sericulture industry in the Punjab State during the years 1961-62 and 1962-63 respectively. No separate allocation has been made

for the development of sericulture industry in the Punjab Hill areas as such.

Advances are given to the State Governments every month for implementation of various plan schemes. The quantum of central assistance due to the State Government will be determined on the basis of the expenditure actually incurred by them and sanctions for the amount finally found due will be issued during the course of March every year.

Shri Hem Raj: May I know whether it is a fact that a Japanese team visited Punjab* and recommended that Kangra District was the most suitable place for the plantation of mulberry trees; if so, may I know whether action has been taken on that?

Shri Manubhai Shah: There have been three schemes sanctioned: (1) propagation of the mulberry plantation, for which Rs. 42,000 have been provided in 1961-62; (2) establishment of one plantation-cum-demonstration farm in Kulu Valley; and (3) Establishment of a chowki rearing centre in Nurpur Tehsil.

Shri Raghunath Singh: May I know the quantity of the imported shell and when India will be self-sufficient?

Shri Manubhai Shah: This would not arise from the question. From Punjab he is jumping over to the whole of India.

River Feni

*9. **Shri Bangshi Thakur:** Will the Prime Minister be pleased to state:

(a) whether agreement between India and Pakistan has been reached regarding the River Feni which demarcates the boundary of Sabroom in Tripura and Ramgarh in East Pakistan; and

(b) if not, how long it will take to come to a satisfactory decision?